### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 409 TO BE ANSWERED ON 03 FEBRUARY 2023

## **CHANGES IN CURRICULUM OF BDS**

### 409. SHRI A. GANESHAMURTHI

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to make changes in the curriculum in various Undergraduate courses including Bachelor of Dental Surgery with a view to bringing them at par with the global standards while making them more job-oriented and up to date to suit the present system of education; and
- (b) if so, the details thereof and the present status thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) and (b): The BDS Curriculum/Regulations are framed by the Dental Council of India and approved by the Central Government under the Dentists Act, 1948. The BDS Course Regulations were framed in 1983. The Course regulations are revised as per the requirement and recommendations of the Council. The regulations were last revised in 2007. The Dental Council of India has drafted revised BDS Program Regulations which is at par with the international standards.

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